

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 351

Dated: 29.06.2016

The services of Sh. Amjad Ahmad Lone, who was earlier adjusted as Private Secretary in his own pay and grade vide High Court Order No. 667 dated 24.11.2008, are regularized with effect from 24.11.2008, subject, however, to the condition that it will not affect the existing seniority.

By Order

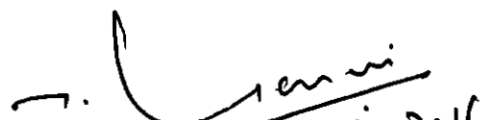

(M. K. Hanjura)
Registrar General

No. 13332-55/A.S

Dated: 29.06.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. ~~Secretary to Hon'ble Mr. Justice~~ _____,
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar, for information.
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. Chief Accounts Officer, High Court of J&K, Srinagar,
6. Accounts Officer, High Court of J&K, Srinagar,
.....for information and necessary action.
7. Sh. Amjad Ahmad Lone, Private Secretary, for information.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar, for
uploading the same on High Court website.
11. Office file.


Joint Registrar 29-06-2016